

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

IA 7 in CIVIL APPEAL NO. 4244 OF 2006

DINESH KUMAR

Appellant (s)

VERSUS

YUSUF ALI

Respondent(s)

(With appln(s) for early hearing and office report)

Date: 08/07/2008 This Appln. was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE P. SATHASIVAM

HON'BLE MR. JUSTICE J.M. PANCHAL

For Appellant(s) Mr. S.K. Verma,Adv.(NP)

For Respondent(s)/ Mr. Niraj Sharma,Adv.
applicant(s)

UPON hearing counsel the Court made the following
ORDER

Application for early hearing is dismissed.

(G.V.Ramana)
Court Master

(Veera Verma)
Court Master